

F.No. 01(03)/Roster/CESTAT/2025-part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.10.2025

**ORDER NO. 189 of 2025**

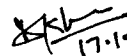
Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for  
**CESTAT, New Delhi on 17.10.2025** as follows:-

| PERIOD           | CORAM                                                                                                 | WORKS ASSIGNED                                            |
|------------------|-------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|
| On<br>17.10.2025 | Hon'ble Mr. Justice Dilip Gupta, President and<br>Mr. P. V. Subba Rao, Hon'ble Member (Technical)     | Customs and Excise Division<br>Bench matters/CST matters. |
|                  | Dr. Rachna Gupta, Hon'ble Member (Judicial) and<br>Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Service Tax Division Bench<br>matters.                    |
|                  | Ms. Binu Tamta, Hon'ble Member (Judicial)                                                             | Single Member Bench<br>matters.                           |

Note:

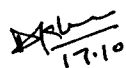
1. On 17.10.2025, Customs and Excise matters will be taken up after the hearing of CST matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Dhruv Khurana)  
Assistant Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar,  
CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice  
Board/Website/Guard File/Office Copy.

  
17.10.25  
Assistant Registrar